

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Compensation Application No.150 of 1999

In the matter of:

Wasan Exports Pvt. Ltd. ...Applicant

Vs.

Canara Bank & Ors. ...Respondents

Appearance: Ms. Mansi Sood, Advocate for the Applicant.

Shri Govind Ramanan, Advocate for Respondent No.1.

25.10.2018

No one appears on behalf of the Respondents.

An Application has been filed on behalf of the Applicant stating that the Applicant's witness is out of the country and is unable to appear today, so, prayed for adjournment.

Heard the learned Lawyer appearing for the Applicant.

Learned Lawyer appearing for the Applicant submitted that Applicant's witness is expected to return in the last week of the November 2018, so, the case may be listed on any day in the first week of December 2018.

In course of hearing, learned Lawyer appearing for Respondent No.1 appeared.

Put up on 6th December, 2018 as prayed by learned Lawyer appearing for the Applicant.

(Abni Ranjan Kumar Sinha)
Registrar